NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

| Name of the Company | | Seri Equipment Finance LtdVersus- Sree Metaliks Ltd. | | |
|--|---------------------|--|------------------------------|-----------------------------|
| Un | der Section | 7 IBC | Garage Protession Protession | |
| SI. No. | Representa | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 1. | RATNANKO | BANERJI, Sor Adu |) Applicant/ | Kislaw Barenje 23/10/17. |
| 2. | RITOBROT | O HITRA, ADV | Financial | 23/10/17 |
| 3. | RISHAV | BANERJEE, ADV | 6 Guditor | 23/10/11 |
| 4. | SHOUNAK | Miha, ADV | | |
| 5, | ZULFIAI | tr ALI, ADV | | |
| /, · · · · · · · · · · · · · · · · · · · | Nilaep J Arik Ba | en grepts nesjee | szakest Kr Agumsul | Wilay Sengry 23-10.17. |
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| 2 | , VIVELE | 1 BKZ | HOVOCATE | Viver Cho |
| 1 | . Tyoti S Rahul | Singh, Adv. ? Anddy, Alv. | Eldweiss | Rahul Audd 23/10/12 |
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ORDER

Ld. Resolution Professional along with his Advocate, Ld. Counsel for the financial creditor as well as the Ld. Advocates on behalf of Shri Mahesh Kr. Agarwal and Edelweiss Asset Reconstruction are present.

Ld. Resolution Professional has filed Resolution Plan and heard the part arguments of the Ld. Counsel of the financial creditor.

List on 24/10/2017.

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(Jinan K.R.)

Member (J)

BANCEL 1, SIALU VAA ASTIH (Vijai Pratap Singh)

VAA 33193MAG Member (J)

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